

| Annexure - 9 | | | | | | | | | | | | | | |
|------------------------------------------------------------------------------------|---------------------------------------|-----------------------------------|---------------------------|----------------|---------------------------|------------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|-----------------------------------------------|------------------------------|------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Name of Corporate debtor | | M/s. G B J Hotels Private Limited | | | | Date of Commencement of CIRP | | 19.04.2022 | | List of Creditors as on | | | 13.12.2022 | |
| List of other creditors (Other than financial creditors and operational creditors) | | | | | | | | | | | | | | |
| Amount in Rs | | | | | | | | | | | | | | |
| Sl.No | Name of Creditor | Identification No | Details of Claim Received | | Details of claim admitted | | | | | Amount of Contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Ganesh Traders | PAN: AIQPK3858E | 20/06/2022 | 47,968,000 | 47,968,000 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 0 | 0 | 1) Verified with books of accounts and other supporting documents. 2) There is no loan agreement executed, hence not considered under Financial Creditor category. 3) The claimant is not a supplier of goods nor services, hence not considered as Operational creditor category. 4) Claim admitted under Other Unsecured Creditor category. 5) Claim is admitted in full for Rs. 4,79,68,000/- |
| 2 | S V M A Agro Products Private Limited | CIN: U15142TZ2003PTC010834 | 22/06/2022 | 14,650,450 | 14,650,450 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 0 | 0 | 1) Verified with books of accounts and other supporting documents. 2) The party claims the amount to be share capital advance, however no copy of share application form or letter from company is evidenced 3) Hence the entire amount of Rs. 1,46,50,450/- is admitted under other stakeholder category |
| 3 | Emerald Associates | PAN: AADFE1208P | 20/06/2022 | 10,615,000 | 10,615,000 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 0 | 0 | 1) Verified with books of accounts and other supporting documents. 2) There is no loan agreement executed, hence not considered under Financial Creditor category. 3) The claimant is not a supplier of goods nor services, hence not considered as Operational creditor category. 4) Claim admitted under Other Unsecured Creditor category. 5) Claim is admitted in full for Rs. 1,06,15,000/- |
| 4 | Rajaram Flour Mills Private Limited | CIN: U15310TN1980PTC008379 | 20/06/2022 | 35,756,098 | 12,755,360 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 23,000,738 | 0 | 1) Verified with books of accounts and other supporting documents. 2) Share capital claim of Rs. 2,24,87,400 is admitted in full. 3) Share capital advance of Rs. 1,27,55,360/- admitted under Other Unsecured Creditor category. 4) Claim of Share Capital Premium is immaterial, hence rejected. 5) Claim of Trade payables for Rs.2,30,00,738 is under verification due to pending in updation of books of accounts |

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| 5 | G.Balasubramaniam | PAN: ACBPB9344D | 20/06/2022 | 119,979,264 | 80,000,000 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 39,979,264 | 0 | 1) Verified with books of accounts and other supporting documents. 2) Share capital claim of Rs. 22,39,18,430/- is admitted in full. 3) Share capital advance of Rs. 8,00,00,000/- Other Unsecured Creditor category. 4) Claim of Share Capital Premium is immaterial, hence rejected. 5) Claim of Trade payables of Rs. 3,99,79,264 is under verification due to pending in updation of books of accounts |
| 6 | B.Jeevarathinam | PAN: ACCPJ6590L | 20/06/2022 | 50,347,392 | 50,347,392 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 0 | 0 | 1) Verified with books of accounts and other supporting documents. 2) Share capital claim of Rs. 26,58,850/- is admitted in full. 3) Share capital advance of Rs.5,00,00,000/- admitted under Other Unsecured Creditor category. 4) Claim of Share Capital Premium is immaterial, hence rejected. 5) Claim of Unsecured loan for Rs. 3,47,392/- is admitted under Other Unsecured Creditor category. |
| 7 | P.Balaji | PAN: AFMPB8888G | 22/06/2022 | 2,691,257 | 2,691,257 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 0 | 0 | 1) Verified with books of accounts and other supporting documents. 2) There is no loan agreement or board resolution available to evidence this financial borrowing approval 3) In the absence of loan agreement or board resolution, the claim is admitted under Other Stakeholder category. 4) Claim is admitted in full for Rs. 26,91,257/- |
| 8 | B.Anitha | PAN: AFQPA8139R | 22/06/2022 | 8,611,768 | 8,611,768 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 0 | 0 | 1) Verified with books of accounts and other supporting documents. 2) The Share Capital advance is not supported with share application copy and board resolution, hence considered under Other Stakeholder 3) Claim of Rs. 86,11,768 admitted under Other Stakeholder category. 4) Claim of Rs. 4,50,000 admitted under Equity Shareholder category. |
| 9 | Shree Murugan Flour Mills Private Limited | CIN: U15311TZ1986PTC001 889 | 20/06/2022 | 132,489,938 | 127,278,846 | Other Creditor | NIL | NIL | Yes | NIL | NIL | 5,211,092 | 0 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted partly for Rs. 12,72,78,846/- 4) The balance claim of interest is rejected as there is no specific agreement between the parties for the payment of interest |
| Total | | | | 423,109,167 | 354,918,073 | | | | | | | 68,191,094 | | |